

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR
(Chief Justice's Secretariat)

Subject: Compassionate appointment of Ms. Gousia Majeed D/o Late Abdul Majeed Dar, Ex-Sub Judge R/o Jaggerpora, Handwara District Kupwara for her appointment as Junior Assistant on compassionate grounds in terms of SRO-43.

ORDER

No. 762

Dated: 08-09-2017

In terms of Jammu and Kashmir (Compassionate Appointment) Rules, 1994 (SRO-43 of 1994), Ms. Gousia Majeed D/o Late Abdul Majeed Dar, Ex-Sub Judge (LRP), High Court of J&K, Srinagar R/o Jaggerpora, Handwara, District Kupwara is temporarily appointed as Junior Assistant in the Pay Scale of Rs. 5200-20200 plus Grade Pay of Rs. 1900/- and is posted as Copyist in the Court of Principal District & Sessions Judge, Kupwara against available vacancy.

Note:

- i) The appointee is directed to join her place of posting within a period of 21 days from the date of issuance of this order;
- ii) Principal District & Sessions Judge, Kupwara shall get all the testimonials of the appointee verified from the concerned authorities before drawl of her salary.

By Order.

Sd/-
(Jawad Ahmad)
Principal Secretary to
Hon'ble the Chief Justice

No. 1833-38/PSY-459

Dated: 08-09-2017

Copy to the:-

- 1 Registrar General, High Court of J&K, Srinagar.
- 2 Registrar Vigilance, High Court of J&K, Srinagar.
.....for information.
- 3 Pr. District & Sessions Judge, Kupwara for information and necessary action.
- 4 Chief Accounts Officer, High Court of J&K Main wing, Srinagar for information.
- 5 Ms. _____
for compliance.
- 6 I/C NIC for uploading in High Court Website.

G.M. Parray
(G.M. Parray)
Joint Registrar.
08/09/17